Annual Report of Damodar Valley Corporation for 1978-74 with Audit Report and a Statement for Delay

कर्जा मंत्रालय में उप-मंत्री (प्रो० सिक्केश्यर प्रसाद) : मैं निम्नलिखिन पत्र सभापटल पर रखना हुं :----

- (एक) दामोदर घाटी प्रधितियम,
  1948 की घारा 45 की उपधारा (5) के प्रनःगंत दामोदर
  घाटी निगल के वार्षिक प्रतिवेदन
  (हिन्दी नेषा प्रयोजी सम्करण)
  की एक प्रति तथा वर्ष 1973-74
  के लेखे सम्बन्धी लेखा-परीक्षा
  प्रतिवेदन।
- (दो) उनर्युक्त प्रतिवेदन मभा पटल पर रखने में हुए विलम्ब के कारण बताने वाला एक विवरण (हिन्दी तथा ग्रंग्रेजी संस्करण) ।

Placed in Library. See No. LT-11138/76.]

REVIEW AND ANNUAL REPORT OF GUJARAT MINERAL DEVELOPMENT CORPORATION LTD., AHMEDABAD FOR 1974-75

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND MINES (SHRI SUKHDEV PRASAD): I beg to lay on the Table a copy each of the Iolowing papers under sub-section (3) of section 619A of the Companies Act, 1956 read with clause (c) (iii) of the Proclamation dated the 12th March, 1976 issued by the President in relation to the State of Gujarat:—

 Review (Hindi and English versions) by the Government of Gujarat on the working of the Gujarat Mineral Development Corporation Limited, Ahmedabad for the year 1974-75. (2) Annual Report of the Gujarat Mineral Development Corporation Limited, Ahmedabad, for the year 1974-75 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-11139/76].

11.58 hrs.

#### MESSAGE FROM RAJYA SABHA

SECRETARY-GENERAL: Sir, I have to report the following message received from the Secretary-General of Rajya Sabha:—

"In accordance with the previsions of rule ill of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Antiquities and Art Treasures (Amendment) Bill, 1976, which has been passed by the Rajya Sabha at its sitting held on the 16th August, 1976."

## ANTIQUTITIES AND ART TREA-SURES (AMENDMENT) BILL

AS PASSED RY RAJYA SABHA

SECRETARY-GENERAL: Sir, I lay on the Table of the House the Antiquitities and Art Treasures (Amendment) Bill, 1976, as passed by Rajya Sabha.

11.59 hrs.

CALLING ATTENTION TO MATTER
OF URGENT PUBLIC IMPORTANCE

# DROUGHT SITUATION IN VARIOUS STATES

MR. SPEAKER: Before I take up the Calling Attention notice, I would like to impress upon the House that we should be brief. I do not want them not to make more points, but they should be brief. So the first Member should not take more than 3-4 minutes and the other hon. Members 2 to 3 minutes, so

#### [Mr. Speaker]

that we are able to finish the stem in 30-35 minutes. This will enable me to admit more Calling Attention notices. Otherwise, if you take more time, it will be difficult to adjust.

SHRI K. LAKKAPPA (Tumkur). On this Calling Attention, may I say with your permission that we had also sent in a Calling Attention notice? But we want a full discussion of the drought situation prevailing in the country. That will be more helpful so that more members can participate.

#### MR. SPEAKER You write to me.

I would also request Ministers to make a complete but a brief reply, not a prolonged reply.

SHRI BHAGWAT JHA AZAD (Bhagalpur) Brief on both sides.

#### 12 hrs.

THE MINISTER OF WORKS. HOUSING AND PARLIAMENTARY AFFAIRS (SHRI K RAGHU RA-MAIAH) Very brief.

MINISTER OF STEEL AND MINES (SHRI CHANDRAJIT YADAV). Questions should also be brief. Today the whole list is over

AN HON MEMBER It should be mini

SHRI M KATHAMUTHU (Nagapattinam). I call the attention of the Minister of Agriculture and Irrigation to the following matter of urgent public importance and request that a statement be made thereon:

The drought situation in various States resulting in lack of drinking water and death of livestock particularly in Tamil Nadu, Karnataka and other drought-prone regions

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI ANNA-

SAHEB P. SHINDE): This year the South-west monsoon set in time on 31st May in Kerala and moved rapidly to some parts of the Peninsula. However, the monsoon activity weakened, particularly in the South during the second and third weeks of June. The monsoon revived in Southern and some eastern States in the last week of June but in most parts of the country it remained weak until the first week of July. Due to erratic behaviour of monsoon Government have received reports of drought in parts of West Bengal, Bihar, Uttar Pradesh, Karnataka and Kerala In Tamil Nadu on account of deficiency in the last North-East monsoon which is the main source of rainfall in that State, drought condition was reported in some districts.

According to the available information, crop position in the States of Punjub, Haryana, Western Uttar Pradesh Rajasthan Gujarat Maharashtia and Andhra Pradesh is good as the monso n has been adequate in these States In Madhya and Orissa the position is satisfactory except in a few isolated pockets certain areas of West Bengal, Bihar and Eastern Uttar Pradesh, due to dry spells and deficient transplantation of paddy has Alti.ough South-west mondelayed soon advanced into Kerala well in time, generally scanty rainfall persisted upto muddle of July There has been some improvement thereafter but the overall rainfall so far in the State is deficient by about 45 per cent The crop sown in the first part of Viruppu season affected. In Karnataka rains received during May to July were and deficient The northern districts, the coastal and Malmad areas of the State have not been affected except in small pockets The southern districts were affected. However during the month of July there has been rainfall all eyer the State except in some Talukas, and the position in most of the areas has improved. In

Tamil Nadu besides the difficulties caused in some districts on account of deficient North-East monsoon, due to inadequate rainfall in the catchment areas in Western Ghats in the States of Karnataka and Kerala, the reservoirs have not filled up. This has delayed release of water for irrigation.

There have been no report of death of livestock for lack of fodder any part of the country. Reports have bean received of drinking water problems in certain parts of Nadu. Karnataka Uttar Pradesh and Bihar These are being tackled by the State Governments concerned.

During the past four weeks widespread and good rains have been received in most parts of the country If the current tempo of monsoon activity is maintained it is expected that the position will improve in the affected States

Ours is a large country quate or uneven distribution of rainfall in some parts or pockets is not an unusual feature.

The ford situation in the country is confortable at present. As a resu't of the tumper crops in 1975-76. there is easy availability of foodgrains all over the country. In addition Government hold a record stock of over 17 million tonnes which will enable it to meet the full needs of the public distribution system and maintain prices at reasonable levels Additional ullotments of foodgrains are also being made to deficit States like Kerala, West Bengal and Maharashtra.

As already explained, the overall position is such as need not cause. serious concern. However, we are in constant touch with the State Governments and depending on developments in the coming months

such steps as may be necessary will be taken.

SHRI M. KATHAMUTHU: statement made by the hon. Minister shows that they are quite complacent because it says: ".. the overall position is such as need not cause any serious concern." That does not give the true picture. For instance, 10 out of 15 districts in Tamilnadu are affected by drought conditions and according to the statement of the state government they are spending about Rs. 10 crores on drinking water alone. They will be spending about Rs. 12 crores in ten districts on employment for agricultural labour in drought prone areas. Fodder is not available; drinking water is not available and most of the lands in those ten districts barren. The statement also refers to the failure of rainfall in western Ghats and the consequent delay in the release of water in the Cauvery system Even when the water was released after about a month's delay, it was inadequate and the G.A. canal area in Delta region and other areas a'so have not received water supply and as a result nearly 4-5 lakh of acres of land are not getting water for cultivation. I want to ask the government whether the state government had asked for any financial assistance from the central government and if so what amount has been asked for? For the last fifteen years drought has been affecting some districts or the other and for the last five years continuously Tirunelveli. Ramanathapusam and Combatore had been affected by drought conditions. If the government could spend on desilting the irrigation canals, tanks etc. it would help in creating permanent assets. I want to know whether any proposals had been sent by the state government, how much money is proposed to be given by the central government and whether there is any proposal to set up committees consisting of representatives from

[Shri M. Kathamuthu]

political parties and other groups to look after relief work there,

SHRI ANNASAHEB P. SHINDE: I was in Tamilnadu myself yesterday and I took the opportunity of ascertaining the position from the State Administration. First of all, the difficulty has come up there not because of the current rainfall in Tamil Nadu proper but because of the failure of the north-east monsoon, which is there normally from October to November or December. Thereafter a central team was sent in April and on its recommendations, Rs. 74 crores of advance plan assistance has betn made available to the Tamilnadu Government for taking such steps as they may deem necessary for giving relief to those who are affected. Again Tamilnadu has made a request that a central team should be sent to review the position afresh The request is being examined and there would not be any difficulty in sending a central team again to review the position At the moment, as far as the southwest monsoon is concerned the rainfall has been normal in Tamilnadu proper, but that is not so important for Tamilnadu The main crop is paddy which is mainly irrigated and the irrigation system receives water from reservoirs which receive rainfall from the south-west monsoon. Because of the failure of the south-west monsoon in Karnataka and Kerala, the availability water for the irrigation system been adversely affected in Tamilnadu. I think the north-east monsoon is still to come and it is on record that sometimes even during September-October the reservoirs get filled. If the north-east monsoon is normal and the reservoir system gets filled perhaps Tamilnadu may not have any worry. Crops other than paddy, like maize, rabi, cholam, bajra, sugarcane etc. are normal. Only in paddy, transplantation is

affected to some extent and because of non-transplantation of paddy, the rural landless labour has been affected. The Tamilnadu Administration is taking all necessary steps. 1,30,000 people are on employment now.

भी बिभूति बिश्व (मोनीहारी) माननीय मंती जी ने अपना बयान दिया है वह सही है । आपके कथनानुसार उन्होंने वडा संक्षिप्त बयान दिया है हालांकि ऐसा संक्षिप्त बयान देने से सारे देश की परिस्थिति का पता नहीं बलता है। मनी जी ने अपने बयान में माना है कि वेस्ट बगाल, बिहार, उत्तर प्रदेश, कर्नाटक, केरल आग तिस्ता हु में बारिण कम हुई है और बहां की हालत शोधनीय है । मैं आपके द्वारा बनाना चाहता हू, मैंने बिहार सरकार में जो आंकक़ मंगवाये हैं उसमें बिहार सरकार ने जिखा है कि उत्तर बिहार की हालत भी खराब है । दक्षिण बिहार के लिए उन्होंने कहा है :

"Almost entire Nawada Nalanda and Aurangabad district and non-irrigeted areas in Bhojpur, Rohtas and Gaya districts, Jamaui sub-division of Monghyr district and Banka sub-division of Bhagalpur district in South Bihar plains.

- (2) Almost entire Giridh district, some pockets of Simdega and Gumla sub-divisions in Ranchi district, some pockets of Garhwa and Sadar sub-divisions in Palamau district some pockets of Baghmara sub-division in Dhanbad district and Deoghar, Jamtara and Godda and Duyka sub-divisions in Santhal Parganas district in the plateau region.
- (3) Saran, Siwan and Gopalgani district and Supaul sub-division of Saharsa district in North Bihar."

इस के प्रलावा चम्पारन जिले के श्रीकड़ें मेरे पास इस वक्त नहीं हैं, मेने बाज भी विहार सरकार को टेलीफोन किया या और उन्होंने बताया कि शकी शांकडे नहीं शाये हैं। नैकिन 4 धगस्त के धार्यवर्त में छपा है, यह पटना की तारीख 2 ग्रंगस्त की न्यूज है-इसमें लिखा है-पटना में श्रेवल 15 प्रतिशत बान की रोपनी हुई है। इसी तरह से नालन्दा में 10, गया मे 5, नवादा में 5, भीरंगाबाद में 10, भोजपूर में 12 रोहनाश में 7, सारन में 35, मीवान में 30, गोपालगं : में 30, पूर्व बम्पारण मे 70, मजफ्फरपुर में 45, बैज्ञाली में 40, मीतामड़ी में 50, दरशंगा में 35, मध्बनी में 40, समस्तीपुर में 25, बेगुसराय में 10, म्गेर मे 8, भागलपुर में 10, वंथाल परगना मे 5, महरसा में 35, पुणिया में 35, कटिहर में 30, हजारी बाग में 35, गिरिडीह मे 8, धनबाद में 10, रांची में 10, पलाम में 5 घीर मिहभमि में 15 प्रतिशत में घान को रोपनी हुई है।

भ्रध्यक्ष जी, पानी के भ्रमाव में बिहार के जिलों की यह हालत है। जब मे हम सोक मभा के मैम्बर हुए हैं यहां पर बराबर यही हालन रहती है। मझी जी ने भ्रपने बयान में कहा है कि हिन्दुस्तान बहुत बड़ा देश है। पेंडिन जी ने भी एक दफा कहा था कि हिन्दुस्तान एक बहत बड़ा देश है, इस में कही पर मुखा होगा भीर कहीं पर बारिश होगी। लेकिन मेरा कहना यह है कि जो यन्त्र हमारे हाथ में --सिंचाई की व्यवस्था का---उसका तों काम करना चाहिए। मेरे जिले में गण्डक नहर है, सीर गण्डक नहर ठीक से चलती तो मैं समझता हूं कि चम्पारन, सारन, मुजपफरपुर, दरभंगा क्षेत्रों मे इस तरह की स्थिति पैदा न हाती। लेकिन गण्डक प्राजेक्ट की क्या हालत है---धाप स्वयं भी जानते हैं। ग्रध्यक्ष जी, हमारे यहां पहले मेठ होता है, उसके अगर पैट्रोल, उसके पर भ्रमीन, फिर धावरसियर, उसके: कपर एस ० की०

फिर एक्जीक्यूटिव इंजीनियर, सुप्रीटैंडिंग इंजिनियर, तब एडीशनल चीफ, इंजिनियर, इंजिनियर-इंग-बीफ, चीफ इंजिनियर-इंग्लिनेयर-इंग्लिनेयर-इंग्लिनेयर-इंग्लिनेयर-इंग्लिनेयर-इंग्लिनेयर-इंग्लिनेयर-इंग्लिने देखभाल करने वाले लोग हैं, फिर भी नहर टूट जाती है, कभी बांच टूट जाती है, मगर यह टूटे नहीं तो खेनी में बहुत काम हां सकना है।

जहां ट्यूबैल में पानी मिनता है, प्राइवेट ट्यूबैल वाले कहने हैं कि 7 रुपया घन्टा दीजिए, हम ब्रापकी खेनी की सिचाई कर देंगे। यदि 7 रुपया घन्टा दिया जाय नो जिसाः पाम एक बीचा जमीन है, उसको 400 रुपया खर्चा पडता है, प्रबंधाप बताइए इनना पैमा पानी पर खर्च करहें किसान को क्या बचेगा।

इस सम्बन्ध में बिहार ग्रमम्बनी में भी बहस हुई। मेरे जिले के डिस्ट्रिक्ट मैंजिस्ट्रेट ने भी इस सम्बन्ध में काफी काम किया है। सबसे मुख्य बात यह है कि सिचाई को व्यवस्था ठीक हो जाय तो समस्या का समाधान हो सकता है। मैं सरकार से जानना चाहना हूं कि — साइनर इरियेशन, ट्यूवैल का काम भी भापके ही हाथ मे हैं——भाप इस सम्बन्ध में कौन सा कदम उठाने जा रहे हैं कि जबसे धान की खेती शुरू हो ग्रीर जब तक खत्म हो—— केन्द्र सरकार की तरफ से स्टेट गवर्नमेंट को हिदायत करने के लिए, पूरी मशीनरी को मिक्रय रूप से जागरूक रखने के लिए ——ग्राप क्या करने जा रहे हैं।

SHRI ANNASAHEB P. SHINDE: Because of the delay in the onset of monsoon, there has been some delay in the transplantation operations and so very large parts of Bihar have been very adversely affected. But recently the position has improved considerably. The hon, Member mentioned the position upto the 2nd of August. After that, there has been widespread rains in both the plains

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of Bibar and South Bihar. This may help improve the position. It is true that delay in transplantation will have adverse effect on paddy. The State Government is seized of the matter. If the State Government feel that help of the Centre is required. we will extend the necessary help to the Bihar Government At the moment the Bihar Government is taking steps to provide power to tubewells without interruption As far as the permanent remedy is concerned I entirely share the views of the hon. Minister In fact, Bihar's agriculture can be brought under control and there can be stability if utilisation of the underground and surface water resources is carried out with efficiency and proper organisation These are all items falling in the State sector and the State Government has plens for implementing them. If there are any shortcomings and if any Central assistance needed, we will discuss it with the State Government, and with the concurrence of the Planning Commission, it will not be difficult to help the State Government.

भी विमृति मिश्र : साउव विहार मे पीने का पानी तक नहीं मिल रहा है----

**बन्यस** महोदय एक मिटिंग बिहार के चीफ मिनिस्टर भौर यहा के इरियेशन मिनिस्टर की करवाइय, दोनो को साथ बिठाइये नब झापका मामला तय होगा ।

भी विश्वति मिश्रः चीफ मिनिस्टर श्रांज ही झाने वाले हैं।

मध्यक महींदेस इन से नहीं मान वडे मन्नी जी से कहिए।

SHRIMATI PARVATHI NAN (Coimbatore): I must say that I am deeply disappointed, like my hon, friend Shri Kathamuthu with the statement that the Minister has

made, because it can be a statement made at any time in thy year as far as Tamil Nadu and Karnataka are concerned. As this drought is an annual feature, we want to know what the Government is going to do. so that there is no repetition of this.

For instance, he talked about a Central team going to the State. The Central team goes and finishes its study in five days of 15 districts. This happened last year It will go for another two days now and come back. This is not enough. We want to know what the Government is seriously doing about insuring the State against drought Are you repairing the existmg tanks and bunds where previously rainwater could collect, which have now fallen into disuse, so that at least drinking water is assured?

Secondly, I think complacency with regard to the crop situation is also something that should be guarded against For instance, the official figure that is supplied by the Kerala Government is that as far as paddy is concerned loss due to drought there is to the tune of Rs 13 crores. This is not a small sum, and just saying that they are doing this and that, that they are going to rush them stocks etc. is a ridiculous position for the Government to take I am sorry to say that the Minister also is more obsessed with the food part of his Ministry and is ignoring the agriculture and irrigation part even when he is replying to us It is not only paddy that we are talking about. What about the other crops?

In Tamil Nadu, coconut palms, because of drought year after year, are drying up. What happens to the farmers who have been depending on them? What happens to the general agricultural producers? Groundnut has suffered and now there is an oil crisis and scarcity of oil in Tamil Nadu. Similarly, in Kerala also, the estimated loss, as far as groundaut is concerned, due to de-

layed mensoon, is Rs. 1 1/2 crores, and the loss estimated because of the drying of pepper crop is as much as Rs. 44 lakhs and pepper is one of your foreign exchange-earning commodities.

Therefore, this statement given to us is certainly not helping us to understand what urgent measures the Government is taking in order to see that this repetition does not take place.

In a district like Coimbatore, known as the Manchester of the South, today, as a result of repeated droughts year after year even your industry is affected. Small scale industrial units are not in a position to run because of the water position, electricity and so many other things. Therefore is Government going to step in a big way to see that whatever drought relief is given now is directed towards a permanent solution? At the same time. Government should also mention what they are going to do to solve this problem, because as far as Tamil Nadu is concerned, we do not find this picture being put before the people. Today the drinking water position is so acute and so serious that there is no use going only by statistics. They say they have no reports that there is any death of livestock. We do not have reports. I think, you have to go there and see the state in which our livestock is. They are skin and bone. That means, your milk production is going to be affected; agriculture is going to be affected. When 15 districts in a State are affected, you can realise the gravity of the situation.

Similarly in Karnataka, the same position is there. When we go there and see it for ourselves, we are given memoranda. Then, on the floor of the House, we are told by the Minister that no reports are there. I think, he should take Parliament into more confidence and not only talk about reports he has or he has not. Let him also answer the question as to why he confines himself only to this one year. This is a perennial an annual, affair that is going on. If you go back into the proceedings of Parliament, you will find, every time, and even last year, we had to produce on the floor of the House the sort of cactus that people were eating, the ordinary grass that the people were eating, in order to get a statement from the Minister. Is that what we have to do year after year? This is what is happening year after year, It is something more than the failure of the monsoon.

Even the elementary question of repairing the old irrigation system, the modernising of the old canal system, is also being neglected year after year. Now, after one year of the Emergency we would like to know what measures have been taken to sec that some relief is ensured to the people.

SHRI ANNASAHEB P. SHINDE: I do not know why the hon. Lady Member is taking objection to statement. There are two aspects of the matter. One is assessment of the situation and the other is, relief measures that are being taken pending upon a realistic assessment of the situation.

As far as the assessment is concerned I have already explained the position. I would like to repeat that there is nothing going to be gained by exaggerating matters. For instance, the paddy crop has been affected mainly because the irrigation system which is fed by south-west monsoon failed. That is why they are not getting adequate water and irrigation facility. Only yesterday, I was in Madras and I took the opportunity to discuss the fodder problem and other problems with the State administration there. As regards the other crops, the reports given to me by the State administration are that as far as other crops are concerned, other than the paddy crop the condition is

### [Shri Annasaheb P. Shinde]

not bad at all In fact, the southwest monsoon rams are just normal though the monsoon is not the main rainfail period for Tamil Nadu

certain States (CA)

As far as relief measures are concerned all relief measures are directed towards desilting of tanks and, wherever water is scarce, by use of rigs, etc, the new wells are sunk The Tamil Nadu Government has a plan m this drought area, to have 6000 wells out of which 3000 wells have been completed I must say, it goes to the credit of Tamil Nadu administration that all the relief measures are going on very well Almost 1-1/2 lakh people are employed there If more people want employment, funds will not be lacking and necessary relief will be given

As regards the hon Lady Member's objection to my statement with reference to food, when the drought situation develops, the main item of consumption for the masses, the people, is food. About 76 per cent of their budget goes for food. If I give an assurance to the people of Tamil Nadu that their requirements of food will be met adequately, that food will not be scarce and that the price stability will be maintained. I do not think that it is out of context, and irrelevant at all

MR SPEAKER She only wanted to know about other crops also

SHRI ANNASAHEB P SHINDE As far as the reports go the other crops are not affected. I can assure the hon lady Member about that

The Tamil Nodu Government has requested the Centre for sending another team there. We shall depute a team there. Whatever measures are required to provide relief to the people of Tamil Nadu or Kerala, they will be taken. The entire country will be with Tamil Nadu and Kerala. I do not think any measure will be

lacking or wanting from our side. The Government of India is in a much better position today than ever before in the past to help the drought-affected areas and help the people there

SHRIMATI PARVATHI KRISH-NAN Even about the sinking of wells, the Central team that goes there does not concern itself with that You see the condition of wells that have been sunk No maintenance is there You go to village after village The wells have broken. down Why are they not maintained by the Water Works Department? There is no maintenance at all A separate tean, should go there and look into the matter more deeply and suggest ways and means so that there is a proper regular maintenance of these wells You go to the villages of Tamil Nadu m drought-affected areas and you will see that well after well is not functioning at all because there is no maintenance

SHRI ANNASAHEB P SHINDE: We take note of what the hon lady Member 15 saving and we shall bring it to the notice of the Central team

12 25 hrs.

BUSINESS ADVISORY COMMITTEE
SIXTY-THIRD REPORT

THE MINISTER OF WORKS AND HOUSING AND PARLIAMENTARY AFFAIRS (SHRI K RAGHU RAMA-IAH) I beg to move

'That this House do agree with the Sixty-third Report of the Business Advisory Committee presented to the House on the 17th August, 1976"

MR SPEAKER The question is

'That this House do agree with the Sixty-third Report of the Business Advisory Committee presented to the House on the 17th August, 1976"

The motion was adopted.